

व्यतीत कर सके; यदि नहीं, तो इसके क्या कारण हैं ?

संसदीय कार्य और निर्माण तथा आवास मंत्री (श्री भूषण नारायण सिंह) :

(क) से (ग) झुग्गी झोंपड़ी जन्मलन योजना के अन्तर्गत निर्धारित स्तर के अनुसार पुनर्वास कालोनियों में दुबारा बसाये गये झुग्गी झोंपड़ी निवासियों को शौचालय, स्नानगृह, विद्युत तथा जल आदि जैसी सुविधायें मंजूर करा दी गई हैं। मार्च, 1977 में दिल्ली की अवशिष्ट पाकेटों में शेष बचे अधिवासियों के लिए भी उपर्युक्त सुविधाओं सहित पुनर्वास सुविधायें देने का प्रस्ताव है।

Issue of allotment letters

623. DR. (SHRIMATI) NAJMA HEPTULLA: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether it is a fact that D.D.A. have not issued allotment letters so far to persons who were successful in the draw for MIG houses in Block B, Trilokpur (Mayur Vihar) in spite of the fact that the draw was held many months ago; and

(b) if so, what are the reasons for the delay and by when the allotment letters are expected to be issued to the allottees?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): (a) The DDA has reported that in the draw of lots held on 14-7-1981, 70 MIG flats in Pocket II in Trilokpuri were allocated but that demand-cum-allotment letters in respect of these flats have not been issued.

(b) The delay is due to discrepancy in flat numbers and certain final finishing to be given to these flats. The DDA hopes to issue demand-cum-allotment letters shortly.

Charter of demands submitted to NCERT by Federation of Association of Regional Colleges of Education

624. SHRI ARABINDA GHOSH: Will the Minister of EDUCATION be pleased to state:

(a) whether Government have received memorandum from the Federation of Association (B, C and D) of Regional Colleges of Education and their units in India about the settlement of the Charter of demands submitted to NCERT; and

(b) what action Government have taken in the matter?

THE DEPUTY MINISTER IN THE MINISTRIES OF RAILWAYS, EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) and (b) A charter of demands from the Federation has been received by NCERT. Some of the demands contained therein have already been met by the Council and the Federation has been so advised also. It has not been possible to take final decisions on the others as they involve policy considerations requiring consultation at different levels in the Council.

Expenditure earmarked for education

625. PROF. SANTOSH MITRA: Will the Minister of EDUCATION be pleased to state:

(a) the percentage of planned expenditure earmarked for education in the various States during 1981-82; and

(b) the manner in which the Central Government are trying to eradicate illiteracy in India?

THE DEPUTY MINISTER IN THE MINISTRIES OF RAILWAYS EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) The available information regarding the percentage of planned expenditure earmarked for education in various States during 1981-82 is given in the enclosed statement.

(b) The Government is trying to eradicate illiteracy in India through complementary programmes of Adult Education and Universalisation of Elementary Education.

Statement

Expenditure on Education by various States in 1981-82

Sl. No.	State/Union Territory	Percentage of Plan Expenditure earmarked for Education.
1	2	3
1. Andhra Pradesh		6.93
2. Assam		14.83
3. Bihar		15.48
4. Gujarat		3.84
5. Haryana		9.62
6. Himachal Pradesh		4.61
7. Jammu & Kashmir		4.49
8. Karnataka		7.50
9. Kerala		10.84
10. Madhya Pradesh		4.90
11. Maharashtra		6.79
12. Manipur		3.81
13. Meghalaya		10.41
14. Nagaland		4.15
15. Orissa		7.67
16. Punjab		10.79
17. Rajasthan		13.23
18. Sikkim		9.28
19. Tamil Nadu		3.13

20. Tripura	7.75
21. Uttar Pradesh	6.45
22. West Bengal	11.08
Total (States)	7.77
23. A & N Islands	16.33
24. Arunachal Pradesh	5.06
25. Chandigarh	34.35
26. Dadra & Nagar Haveli	13.62
27. Delhi	18.00
28. Goa, Daman & Diu	18.37
29. Lakshadweep	12.58
30. Mizoram	6.18
31. Pondicherry	10.34
Total (Union Territories)	12.37
Grand Total :	7.94

Second Rajasthan Conference on T.B. and Chest diseases

626. SHRI PATTIAM RAJAN: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government's attention has been drawn about the revelation made by medical specialists at the second Rajasthan Conference on T.B. and Chest diseases held on 10 and 11 October, 1981 that every minute, one Indian dies of Tuberculosis taking the toll of over five lakh persons in a year; and

(b) if so, what is Government's reaction in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI NIHAR RANJAN LASKAR): (a) and (b) Tuberculosis and Chest Workers Conference held at Sikar (Rajasthan) have emphasised the seriousness of the disease. No survey has been made to confirm the death toll as stated in the Conference. Government is, however, aware about the problem of tuberculosis in the country, and with a view to combat the disease, the Government have launched National Tuberculosis Control Programme.